

30

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 533/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE PARTIES: M/s. Standard Oils & Greases Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Adv	
	Ahmed Churawala		Ahmed

ORDER

CSP 510/230-232/NCLT/MB/MAH/2017  
CSP 514/230-232/NCLT/MB/MAH/2017  
CSP 520/230-232/NCLT/MB/MAH/2017  
CSP 525/230-232/NCLT/MB/MAH/2017  
CSP 530/230-232/NCLT/MB/MAH/2017  
CSP 533/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 24.8.2017

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)